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Title : Concern expressed over unwarranted actions of various sports authorities/sports persons in the country with particular reference to promotion of sports in Manipur.

DR. THOKCHOM MEINYA (INNER MANIPUR): My question is about the important urgent matter. I have been requesting this since 24<sup>th</sup> of ...(*Interruptions*)

MR. SPEAKER: Very good. Now you have got a chance.

DR. THOKCHOM MEINYA : I beg to state that on 17<sup>th</sup> November, 2005, a very unfortunate and a controversial decision was taken by one referee in the quarter final match between ...(*Interruptions*)

MR. SPEAKER: Referee's matter.

DR. THOKCHOM MEINYA : Yes.

MR. SPEAKER: You are not supposed to raise a referee's matter. How can we take up referee's matter here?

DR. THOKCHOM MEINYA : It is about the decision. I am coming to that. It is between my State of Manipur and of Goa; a football match in Santosh Trophy[21].

MR. SPEAKER: I am sorry. Your notice is not on that.

DR. THOKCHOM MEINYA : Please do not make a laughing stock out of me. I have my own argument to put forward. ...(*Interruptions*)

MR. SPEAKER: Do not make such comments. It does not help you. You are a senior Member.

DR. THOKCHOM MEINYA : I understand, Sir.

MR. SPEAKER: Then, why are you making such comments? How can a referee's matter be referred here? You should have seen me in my chamber earlier. Let me see what you have to say. If it is not admissible, I would strike it down. How can the Central Government deal with a referee's decision? Let us hear from you.

DR. THOKCHOM MEINYA : Thank you very much.

MR. SPEAKER: Whether it would remain or whether it would be deleted later on would depend on what you have to say.

DR. THOKCHOM MEINYA : In my State of Manipur, during the football match, the referee had immediately started the game while the Manipur team was still in the Goan half after scoring a goal. This is really a violation. ...(*Interruptions*)

MR. SPEAKER: It is not a matter to be allowed. I am sorry, it is disallowed.

*(Interruptions)\* â€*

MR. SPEAKER: No, I am asking my officers. This should not have been mentioned in the list.

*... (Interruptions)*

DR. THOKCHOM MEINYA : The whole of Manipur is burning. ...(*Interruptions*)

MR. SPEAKER: Is it because of a referee's decision?

*... (Interruptions)*

DR. THOKCHOM MEINYA : Our contribution to games and sports is tremendous. ...(*Interruptions*)

\* Not Recorded.

MR. SPEAKER: Everybody in this country is a football lover. Manipur has made a signal contribution towards the development of sports, especially football, in this country. I am sure, it would be shared by everybody. Therefore, you can rest assured that if there is anything wrong, the Ministry of Sports would look into it.

...(Interruptions)

DR. THOKCHOM MEINYA : We have got the hon. Minister here, who is also the President of the Indian Football Federation. He has, of course, given us some good advice. I would like some action to be taken into the matter. I have also written a letter to the President of the Federation.

MR. SPEAKER: If you had seen me in my Chamber, it would have been of some help to you.

DR. THOKCHOM MEINYA : Thank you, Sir, for giving me this opportunity.